

**CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI**

Review Petition No. 24/RP/2015

IN

Petition No. 112/TT/2013

- Subject:** Review petition under Section 94(1) (f) of the Electricity Act, 2003 read with Regulation 103 of the Central Electricity Regulatory Commission (Conduct of Business) Regulations, 1999 for review of the Order dated 7.10.2015 in Petition No. 112/TT/2013 in the matter of determination of transmission tariff of 9 assets under Transmission System for Phase-I Generation Projects in Orissa-Part-A in Eastern Region for tariff block 2009-14.
- Date of Hearing:** 12.1.2016
- Coram:** Shri Gireesh B. Pradhan, Chairperson
Shri A.K. Singhal, Member
Shri A.S. Bakshi, Member
Dr. M.K. Iyer, Member
- Petitioner:** Power Grid Corporation of India Limited (PGCIL)
- Respondents:** GMR Kamalanga Limited and 12 others
- Parties present:** Smt. Swapna Seshadri, Advocate, POWERGRID
Shri Aryaman Saxena, PGCIL
Shri Alok Shankar, GKEL

Record of Proceedings

The learned counsel for the petitioner sought time to serve copy of the review petition on the respondents and requested to list the petition in the month of February, 2016.



2. The Commission directed to list the petition on 16.2.2016.

By Order of the Commission

Sd/-
(T. Rout)
Chief (Legal)

